805

debate?

Bille An hon. Member: What about the

Mr. Chairman: It will be continued after this

Shri R. Barua (Jorhat). On a point of order This item is not on the Order Paper.

Mr. Chairman: It is there

14 32 hrs

CATTLE SLAUGHTER PROHIBITION BILL.

भी प्रकाशबीर शास्त्री (हापुड) सभापति महोदय, मैं होर वध के निषेध के लिए उपबन्ध करने वाले विधेयक को प्रस्तत करने की प्रमुमति चाहतः ह ।

Mr. Chairman The question is

"That leave be granted to introduce a Bill to provide for prohibition of slaughter of cattle"

The motion was adopted

भी प्रकाशवीर शास्त्री: मै विधेयक को प्रस्तुत करता हु।

14 821 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of articles 15 and 16)

Shri Sezhiyan (Kumbakonam) Sır I beg to move for leave to introduce a Bill further to amend the Constitution of India

Mr. Chairman: The question is

"That leave be granted to introduce a Bill further to amend the Constitution of India"

The motion was adopted

Shri Sezhiyan: Sir, I introduce the Bill.

12.35 hrs.

THE CONSTITUTION (AMEND-MENT) BILL*

(Amendment of article 120)

Shri Seshiyan: (Kumbakonam): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India

Mr. Chairman: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India"

The motion was adopted

Shri Sezhiyan: Sir, I introduce the Bill

12 351 hrs.

GENERAL BUDGET-GENERAL DISCUSSION—contd

Mr. Chairman: Now Shri Kundu may resume his speech

Shri S Kandu. Sir, I was on the point that after 20 years of Congress rule if we do not draw a line between the past and do not chalk out a programme for the future, I am sure-and I will be extremely soiry—that this democracy will be a shortlived one Therefore, the compelling circumstances of today should drive the people who prepare the Budget to prepare it so as to reflect a positive attitude of the teeming millions of this country I must, therefore, confess that when I glance through this Budgel I do not find that this Budget expresses or reflects a positive attitude a definite purpose, which the people of this country want or which the Government wishes to achieve during their tenure of the coming five years

^{*}Published in Gazette of India Extraordinary Part II, Section 2, dated 23-3-1967